

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::
AT HYDERABAD**

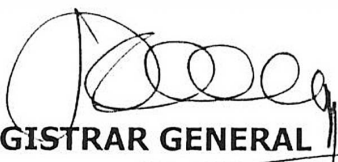
Sub: High Court for the State of Telangana – Nomination of Registrar (Judicial-I) in addition to the Registrar General as Members of the Committee by the Hon'ble the Chief Justice under Rule 33 B (2) in Chapter III-A of the Appellate Side Rules of High Court – Orders - Issued.

Read:1) Telangana Gazette Published in Weekly Gazette in Part-II issue No.25 dated 21.06.2018.

2) High Court's Proceedings in Roc.No.169/SO/2018, dt.17.01.2019.

ORDER ROC No.169/SO/2018, dated 30.05.2020

In partial modification of the High Court's proceedings in the reference 2nd cited, the Hon'ble the Chief Justice, High Court for the State of Telangana, in exercise of the powers conferred under Rule 33 B (2) in Chapter III-A of the Appellate side Rules of High Court, is pleased to nominate Registrar (Judicial-I), High Court for the State of Telangana in addition to the Registrar General, High Court for the State of Telangana, as officers of the Committee to scrutinize the matter/proceedings filed by Party-in-Person so as to ensure that the Party in Person has complied with the requirements of the High Court Appellate Side Rules, and that the Party-in-person has not made any objectionable averments/allegations and has not used unparliamentary language in the pleadings. The Committee shall interact with the Party-in-person and give opinion by way of Office Report whether Party-in-person is competent to assist the Court for disposal of the matter.


REGISTRAR GENERAL
30.05.2020

To

- 1) The Registrar General, High Court for the State of Telangana, Hyderabad.
- 2) The Registrar (Judicial-I), High Court for the State of Telangana, Hyderabad.

Copy to:

- 1) All the Registrars, High Court for the State of Telangana, Hyderabad
- 2) The Prl. Secretary to Hon'ble the Chief Justice, High Court for the State of Telangana.
- 3) All the Officers, High Court for the State of Telangana, Hyderabad
- 4) The President, Telangana High Court Advocate's Association, High Court Buildings, Hyderabad.
- 5) All the Section Officers in New Filing Section [Writ, Civil, Criminal and OS wing], High Court for the State of Telangana, Hyderabad.
- 6) Notice Board